GOVERNMENT OF INDIA MINISTRY OF COAL

LOK SABHA UNSTARRED QUESTION NO.4781 TO BE ANSWERED ON 30.03.2017

CSR Policy

4781. SHRI LAKHAN LAL SAHU:

Will the Minister of COAL be pleased to state:

(a) the details of the Corporate Social Responsibility (CSR) policy approved by the Department of Public Enterprises for the Public Sector Undertakings;

(b) the manner in which the said policy is being implemented by the Coal India Limited(CIL) and its subsidiaries, State and company-wise;

(c) the details of expenditure incurred in this regard by CIL and its subsidiaries during each of the last three years and the current year;

(d) the mechanism adopted by the Government to monitor works undertaken by CIL and its subsidiaries under the CSR policy;

(e) whether the Government has received complaints in regard to non-implementation of the CSR policy by the coal companies;

(f) if so, the details of the complaints received during the said period, company-wise; and

(g) the action take by the Government in this regard, company-wise?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL, POWER, NEW AND RENEWABLE ENERGY AND MINES (SHRI PIYUSH GOYAL)

(a): As per Companies Act, 2013 and DPE guidelines effective from 1.4.2014, the funds for CSR are allocated based on 2% of the average net profit of the company for the three immediate preceding financial year.

(b): In Coal India Limited (CIL), the funds for CSR are allocated based on 2% of the average net profit of the company for the three immediate preceding financial year or Rs.2 per tonne of coal production of previous year whichever is higher. Subsidiaries of CIL spend 80% of the budgeted amount within the radius of 25 kms of the Project Site/Mines/Area HQ/Company HQ and 20% of the budget within the State/States in which the subsidiary companies are operating. In respect

of CIL (HQ), CSR activities are executed on national basis including the areas under its subsidiaries.

(c) :The details of expenditure incurred under CSR by CIL and its subsidiaries during each of the last three years and the current year is given below:

Financial Year	2013-14	2014-15	2015-16	2016-17*
Expenditure	409.36	298.11	1076.07	354.50
made on CSR				
(Rs. Crores)				

*Provisional expenditure up to 28.02.2017

(d): Board Level Committee on CSR of CIL as well as subsidiaries review the implementation of CSR activities from time to time and recommend the amount of expenditure to be incurred on CSR activities.

(e): CIL has informed that no complaint has been received in regards to non-implementation of the CSR Policy.

(f) & (g): Does not arise, in view of reply to part (e) above.